

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) (a) to (c). The Ministry of Welfare implements the general programme of rehabilitation for the physically handicapped persons. Grants are given by that Ministry to various organisations for carrying out rehabilitation activities. During the year 1988-89, the Ministry of Welfare gave a grant of Rs. one crore to the State of Tamil Nadu for rehabilitation of Polio affected persons in addition to the other grants for the ongoing schemes for rehabilitation of physically handicapped persons.

The Ministry of Health and Family Welfare is not administering any Polio Rehabilitation Centres based on the traditional system of medicine. The question of administering integrated Polio Rehabilitation Centres based on traditional and modern systems of medicines, therefore, does not arise.

#### **News-Item Captioned "Warning against Antibiotics"**

3893. Dr. G. Vijaya Rama Rao: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news-item captioned "Warning against antibiotics" published in the Hindustan Times dated 4th February, 1989;

(b) if so, the recommendations made in 'Paediatric Update, 89' a two-days refresher course; and

(c) whether the malpractices of prescribing antibiotics is particularly rampant in diarrhoea management leading to colossal wastage and danger to infants?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) to (c). The information is being collected and will be laid on the table of the Sabha.

#### **Income Limit for Free Treatment at Nimhans**

3894. SHRI V.S. KRISHNA IYER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the monthly income limit fixed for getting free medical treatment by patients at National Institute of Mental Health and Neuro Sciences, Bangalore;

(b) the number of patients getting free treatment per month at present; and

(c) whether Government propose to enhance the monthly income limit to Rs. 1000/- to enable more people to make use of the facilities available there?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Patients with income less than Rs. 400/- per month are treated free in all respects, including food, drugs, investigations etc.

(b) During the year 1988, out of total 7,453 admissions, 4,465 were admitted as free patients.

(c) The National Institute of Mental Health and Neuro Sciences being an autonomous institution, is competent to revise the income limit for free treatment with the approval of the Institute's Governing Body. It has been informed by the Institute that revision of charges according to income is under the consideration of the Institute.

#### **Declaration of Iodex as a Herbal Medicine**

3895. SHRI V.S. KRISHNA IYER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: